

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 22nd September, 2020.

No. LJ(B). 53/93/Pt/101– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate and until further orders:

<u>Sl. No</u>	<u>NAME OF THE OFFICERS</u>	<u>DESIGNATION</u>	<u>CONTACT NO:</u>
1.	Loirensius Khongngain	J.E. Civil, O/o the E.E., PHE, Greater Shillong Water Supply- Divn. No:II	879431022
2.	Kenny Kharsyntiew	A.E.E., O/o the E.E., PWD (Roads) Mawsynram Division.	8415077610
3.	Richard Umdor Marbaniang	Accountant, O/o the Directorate of Community & Rural Development, Addl. Secretariat.	9436706109
4.	Tyngshainlin Lyngkhoi	J.E., O/o the E.E., PHE, Sewerage & Drainage Division	9863335223
5.	Ehbokstar Kharchandy	J.E., O/o the Sub-Divisional Office, PHE, Electrical Sub-Division, Mawphlang	9856589665
6.	Godwin Lambok Fancon	J.E., O/o the Sub-Divisional Office, PHE, Electrical Sub-Division, Mawphlang	9436164442



(L.K. Swett)

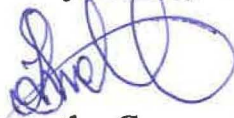
Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/101-A Dated Shillong the 22nd September, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.DDMA/EKH/164/2020/3; Dtd. 21st September 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.